


No. Civil Judge/JMIC/BLP/Reader/2021-  
OFFICE OF THE CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1<sup>st</sup> CLASS,  
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 10<sup>th</sup> July, 2021.

**OFFICE ORDER.**


Since, the undersigned, is proceeding on one day casual leave for 12.07.2021, it is notified for information of the concerned litigants and Advocates that the Civil and Criminal cases except the cases fixed 12.07.2021 (as per cause list) shall be taken up for effective hearing:

Civil and Criminal case date on which the cases fixed for.	Civil Cases	Criminal cases
	Date on which the case will be taken on.	Date on which the case will be taken on.
12.07.2021 (order/arguments)	27.07.2021	27.07.2021
Cases more than seven year (i.e. for the year 2013 and above)	28-07-2021	29.7.2021
Other cases.	28.07.2021	27.09.2021

  
(Nikita Tahim)  
Civil Judge-cum-JMIC,  
Bilaspur, H.P.

Endst. No. Civil Judge/JMIC/BLP/Reader/2021-1636 Dated: 10.07.2021.  
Copy forwarded to:-

1. The Assistant Programmer, Computer Branch office of Ld. District & Sessions Judge, with direction to upload this order on the website of District Courts' Bilaspur.
2. The President, District Bar Association, Bilaspur, for information.
3. The Assistant Public Prosecutor, Bilaspur, for information.
4. Reader of this Court, for compliance.
5. Criminal/Civil Ahlmads of this office for information and necessary compliance with the direction to place the copy of this office order on the files.
6. Notice Board of this Court.

  
Civil Judge-cum-JMIC,  
Bilaspur, H.P.